

में कौन सी विशेष कार्यवाही की जा रही है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) और (ख) यद्यपि इस तरह के कुछ मामलों का पता चला है जिनमें माल-डिब्बों को उनके निर्दिष्ट स्थानों की बजाय दूसरे स्थानों को भेज दिया गया है, लेकिन किसी ऐसे अन्तर्राज्यीय गिरोह की रिपोर्ट नहीं मिली है जो रेलों में और स्वामकर भांसी गार्ड में सक्रिय हो।

(ग) रेलवे सुरक्षा दल के आदमी महत्वपूर्णा और बड़े यार्डों में तैनात हैं जो चौबीस घंटे इस बात की चौकसी रखते हैं कि यार्डों में कोई अनधिकृत काम या उठाई-गोरी न होने पाये। रेलवे पुलिस और रेलवे के अपराध गुप्तचर्या कर्मचारी (crime intelligence staff) भी ऐसे क्षेत्रों में कड़ी निगरानी रखते हैं जहां अपराधों की आशंका रहती है।

#### **Railway Crossings on Hubli-Sholapur Line**

2781. **Shri S. B. Patil:** Will the Minister of Railways be pleased to state:

(a) the number of railway crossings in Hubli-Sholapur line of Southern Railway;

(b) the number of over/under bridges constructed since beginning of the First Five Year Plan on the above-mentioned line;

(c) whether Government are aware of the hardships and difficulties caused to passengers by the frequent closing of the railway gates at (1) Annigeri (2) Hole-Alur (3) Badami (4) Mallapur (5) Bagallcot (6) Telagi and (7) Bijapur on Hubli-Sholapur line;

(d) whether Government have surveyed the cost of over or under bridges at the above places; and

(c) if so, when the work will be started?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):**

(a) 173 (excluding cattle-crossings).

(b) Nil.

(c) No representations have been received, except in regard to the level crossing near Bijapur where certain amount of detention to road traffic is unavoidable on consideration of safety and the need to pass rail traffic,

(d) and (e). The schemes for over/under-bridges in place of the level crossings have to be sponsored by the State Government. The Railways are always prepared to under-take the works wherever the State Governments recommend and provide funds in the State Plan towards their share of the cost of the works, under the extant rules.

The construction of a road over-bridge in place of the existing level crossing at mile 114/3-4 near Bijapur has been recommended by the Government of Mysore during 1962-63 and estimate for the work has been sanctioned. The work is being planned for execution in consultation with the State Government.

#### **Telegraph Engineering Sub-Division at Bijapur**

2782. **Shri S. B. Patil:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is a pressing demand for creating a Telegraph Engineering Sub-Division at Bijapur in Mysore State; and

(b) if so, the steps Government are taking to meet this demand?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) A proposal for formation of a Telegraph Engineering Sub-Division at Bijapur was received recently from the Postmaster-General, Mysore Circle.

(b) The proposal is under consideration.

### Post and Telegraph Facilities in Mysore State

2783. **Shri S. B. Patil:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of villages (District-wise) in Mysore State without Post Offices;

(b) the number of Talukas in Mysore State with and without Telephone facilities, District-wise; and

(c) programme for the Third Five Year Plan for extension of these facilities?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) and (b). A statement is laid on the table of the House. [See Appendix III, annexure No. 116].

(c) It is proposed to open 2,700 post offices, 130 new long distance Public Call Offices and 115 new Telephone Exchanges.

### Shipping Loan

2784. **Shrimati Savitri Nigam:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1475 on the 17th May, 1962 and state:

(a) whether the assets pledged by M/s. R. Akoojee Jadwet and Company of Andaman and Nicobar Islands for obtaining shipping loan, are also covered by the loan taken by the firm from State Bank of India's Port Blair or Calcutta Branch; and

(b) what are the main conditions of the loan in general and mode of payment, periodicity of instalments and rate of interest in particular?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) No, Sir. However, it may be clarified that the loan given by the Shipping Development Fund Committee is to R.

Akoojee Jadwet and Company (Private) Ltd., which is a Company formed in June, 1960 for carrying on shipping business. This company is distinct and separate from the partnership firm called R. Akoojee Jadwet and Company which deals with business other than shipping.

(b) A Statement showing the main terms and conditions of the loan of Rs. 9:20 lakhs advanced by the Shipping Development Fund Committee to the Company is laid on the Table of the House. [See Appendix III, annexure No. 117].

सफदरजंग मकबरे ऋनिफट दि० प० उ० बस  
दुर्घटना

२७८५. { श्री भक्त दर्शन :  
श्री दिनेन भट्टाचार्य :

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि २२ मई १९६२ की शाम को एक डी० टी० यू० बस सफदरजंग मकबरे की दीवार के साथ टकरा गई जिसके फलस्वरूप ११ व्यक्ति घायल हुए जिनमें से चार की हालत बड़ी नाजुक बताई जाती है ;

(ख) यदि हां, तो दुर्घटना किन परिस्थितियों में हुई क्या इसका दायरा बताने वाला एक विवरण सभा-पटल पर रखा जायेगा ; और

(ग) मही कारणों की जांच करने के पश्चात् अपराधी व्यक्तियों को दण्ड देने और घायल व्यक्तियों को पतिकर देने के बारे में क्या कार्यवाही की जा रही है ?

परिवहन तथा संचार मंत्रालय में  
नौबहन मंत्री (श्री राज बहादुर) :

(क) यह सत्य है कि २२ मई, १९६२ की शाम को सफदरजंग मकबरे के पास दिल्ली परिवहन को एक बस दुर्घटनाग्रस्त हो गयी थी । इस बस का अगला हिस्सा हवाई अड्डे की चहारदीवारी के पास